

Mr. Rakesh Tiku, learned senior counsel appearing on behalf of the petitioners started his argument at 12.50 and concluded at 2.50 p.m. Then, Dr. A.M. Singhvi, learned senior counsel appearing on behalf of the respondents commenced his arguments and concluded at 3.40 p.m. Thereafter, Mr. Rakesh Tiku, learned senior counsel made his reply submissions for five minutes.

Hearing concluded.

Judgment reserved.

Written submissions, if any, may be filed within one week from today.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master